

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/ 4605 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 4th December, 2020.

Sub:- **Casual Leave and restricted holiday.**

Ref:- Your letter No. FCG.1/20/PJ/347/2020 dtd. 03.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.12.2020 and restricted holiday on 10.12.2020, has been granted.

The Principal Judge, Family Court-II, Kamrup(M), Guwahati and in her absence the Principal Judge, Family Court-III, Kamrup(M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

4608
Memo NO.HC.VII-104/2001/ 4606 - /A, dated 4.12.2020

Copy to:

1. The Principal Judge, Family Court-II, Kamrup(M), Guwahati.
2. The Principal Judge, Family Court-III, Kamrup(M), Guwahati
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)